

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/30/2018

NAME OF THE TRANSFEROR : VIKAS ACADEMY INDU PVT LTD

NAME OF THE TRANSFERRE : ROC, CHENNAI

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Ananthi Kumar		
G. Vijayaraghavan	Counsel for Petitioner	Member
B. Sarathbabu	Sr. Rep, Chenai	B. Sarathbabu

ORDER

Counsel for the applicant present. Representative of the ROC present and filed report. Heard. Order is reserved.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc